

(b) The details of industrial licences including name of the party, item of manufacture, capacity, location of the project etc. are published in "Weekly Bulletin of Industrial Licences, Import Licences & Export Licences", "Indian Trade Journal", and "Monthly List of Letters of Intent and Industrial Licences". Copies of the publications are available in the Parliament Library.

**Completion of Nuclear Power Stations at Kalpakkam and Rana Pratap Sagar**

117. SHRI SOUGATA ROY: Will the Minister of ATOMIC ENERGY be pleased to state:

(a) the progress of work at the nuclear power stations at Kalpakkam and Rana Pratap Sagar;

(b) the reasons for delay in completion of work;

(c) whether the external aid positions with respect to these power stations is satisfactory; and

(d) the Government's policy with regard to fast breeder reactors for future power stations?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The first unit of the Rajasthan Atomic Power Station has been in commercial operation since December, 1973. Pre-commissioning trial runs of various system of the second unit of the Rajasthan Atomic Power "Project" are in progress. As regards the first unit of the Madras Atomic Power Project at Kalpakkam, the work of erection of major nuclear equipment and turbo generator is in an advanced stage. Civil works have been largely completed for the second unit and manufacture of equipment is in progress.

(b) The delay in completion has been mainly due to delays encountered

in the indigenous manufacture of major nuclear and conventional equipment, non-availability at certain times of essential construction material and difficulties experienced in procuring from alternative sources specialised equipment affected by the embargo imposed by certain countries.

(c) We are no longer dependent on external aid for the Rajasthan Atomic Power Project. The Madras Atomic Power Project is being set up without any external aid.

(d) Government have initiated a programme so that eventually substantial quantities of power can be generated using relatively more abundant thorium. The programme consists of the setting up of an experimental Fast Breeder Test Reactor (FBTR) at Kalpakkam in Tamil Nadu by 1979-80 for providing experience in the construction and operation of sodium cooled fast breeder reactors as a first step. The next step will be the construction of commercial fast breeder reactors after sufficient experience has been gained in the operation of the FBTR.

**Naxalite Prisoners in West Bengal**

118. SHRI SAUGATA ROY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Naxalite prisoners held in West Bengal on various charges; and

(b) the future policy of Government with regard to Naxalites?

THE MINISTER OF HOME AFFAIRS (CHAUDHURI CHARAN SINGH): (a) Information on Naxalities in custody as under trials for specific offences under various laws is being collected and will be laid on the Table of the House.

(b) While Government do not approve of their ideology and reiterate that violent activities on the part of Naxalities would be firmly dealt with in accordance with law, Government are also of the view that indefinite continuance in detention of such persons cannot be a solution to the problem posed by them. The State Governments are, therefore, being advised to release all such Naxalities in detention except in cases where such detentions had been made on account of their recent indulgence in violent activities. The State Governments are being further advised that investigation and trial of cases involving Naxalities may be expedited.

#### Stopping of Advertisement/Propaganda regarding 20-Point Programme

119. SHRI S. G. MURUGAIYAN:  
SHRI N. K. SHEJWALKAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his ministry has stopped all kinds of advertisements/propaganda regarding the 20-Point economic programme evolved by the previous Governments;

(b) the reason therefor; and

(c) the total amount spent so far for this purpose, indicating month-wise details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). All media have been directed to revert to the publicity strategy as it obtained prior to the declaration of Emergency. However, important socio-economic programmes would continue to be publicised.

(c) The information is being collected and will be laid on the Table of the House.

#### Implementation of 20-point economic Programme

120. SHRI A. K. RAJAN: Will the Minister of PLANNING be pleased to state:

(a) whether Government have decided to stop the implementation of the 20-Point economic Programme; and

(b) if so, the reason therefor?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) The 20-point economic programme is obviously *ad-hoc* in character. There are no *inter se* defined priorities nor clearly established interconnections. It is also not clear what is the relationship between this programme and planned economic development. Consequently many items which form part of accepted national policy do not figure in the programme. The Government will carefully study such omissions and thereafter integrate them with the comprehensive economic programme within the framework of our planning and in terms of the broad economic objectives set out in the Acting President's speech to Parliament.

(b) Does not arise.

#### Plan Outlay for Fifth Plan

121. SHRI M. KALYANASUNDARAM:  
SHRI C. K. CHANDRAPAN:

Will the Minister of PLANNING be pleased to state:

(a) the total plan outlay for the current Fifth Plan period;

(b) the total amount to be allocated annually for the State sector (public sector) for the current plan period; and

(c) the rate of growth in the public sector during this period?